

Scholarships for Post Matric Studies in Hindi to Students of Non-Hindi Speaking States.

2889. Shri Thanulingam Nadar: Will the Minister of Education be pleased to state:

(a) how many students from the State of Madras were awarded scholarships for Post-Matric study in Hindi in 1957-58 and 1958-59 by the Government of India; and

(b) the basis on which these scholarships are awarded?

The Minister of Education (Dr. K. L. Shrimali): (a) 1957-58—30 students against the quota of 30 awards. In addition 4 more scholarships rendered surplus from other States were awarded to Madras.

1958-59—26 students against the quota of 30.

(b) Awards are made on the basis of marks only.

Development of Rural Areas of Delhi

**2891. { Shri Naval Prabhakar:
Shri Bhakt Darshan:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Rural Areas Committee of the Delhi Municipal Corporation has submitted a memorandum to Government regarding development work in the rural areas of Delhi; and

(b) if so, the action taken by the Government thereon?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). The Mayor of Delhi along with the Members of the Rural Areas Committee of the Delhi Municipal Corporation met the Union Home Minister on the 23rd November, 1958. A number of points relating to rural areas of Delhi and their development were discussed. The matter is under examination in consultation with the Chief Commissioner, Delhi, and the Delhi Municipal Corporation.

Explosion in Rourkela Steel Works

2892. Shri Mahanty: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether a woman labourer along with her child died in an accident caused by an explosion on the 6th November, 1958 in the Hindustan Steel Works in Rourkela;

(b) if so, under what circumstances the explosion took place; and

(c) the compensation that has been paid to the family of the deceased?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No Sir; a three year old child alone was killed in the explosion.

(b) The explosion was caused by blasting which was being done for the purpose of site formation.

(c) While no compensation is due under the Workmen's Compensation Act, the question of making an *ex-gratia* payment is under consideration.

Scheduled Castes and Scheduled Tribes

2893. Shri Mohan Nayak: Will the Minister of Home Affairs be pleased to state:

(a) the number of gazetted officers in:—

(i) Ministry of Home Affairs Branch dealing with the Scheduled Castes and Scheduled Tribes;

(ii) Office of the Commissioner for Scheduled Castes and Scheduled Tribes;

(iii) Offices of Regional Assistant Commissioner for Scheduled Castes and Scheduled Tribes;

(b) how many of such officers belong to the Scheduled Castes and Scheduled Tribes?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) (i) Eleven

(ii) Nine

(iii) Nine

(b)	(i)	(ii)	(iii)
	Scheduled Castes	2	2 —
	Scheduled Tribes	—	— 1

Directorate of Education, Delhi

2084, Shri A. K. Gopalan: Will the Minister of Education be pleased to state:

(a) the functions of the Directorate of Education, Delhi;

(b) the departments for which the Directorate of Education, Delhi is responsible; and

(c) whether the Social Education Department of the Delhi Administration has been transferred to the Education Department of the Delhi Municipal Corporation?

The Minister of Education (Dr. K. L. Shrimani): (a) to (c). A statement is laid on the Table of the Lok Sabha.

STATEMENT

(a) The functions of the Directorate of Education, Delhi are as follows.

- (i) Provision of educational facilities at the High and Higher Secondary stage in the Delhi Municipal Corporation area and from Primary to Higher Secondary stage in the remaining areas of the Territory.
- (ii) Inspection of all schools from Primary to Higher Secondary stage in the Territory
- (iii) Prescribing of syllabuses and text-books for Primary and Middle Schools
- (iv) Recognition of schools and payment of grant-in-aid to aided schools with the exception of those under the control of Delhi Municipal Corporation.
- (v) Training of teachers for the Junior Basic Primary Schools.

(vi) Implementation of Social Education programme in the rural areas of Delhi.

(vii) Implementation of Development Schemes relating to Secondary Education.

(viii) Implementation of N.C.C. and A.C.C. programme in Delhi schools.

(b) (i) Government High and Higher Secondary Schools (including Primary and Middle Departments of such schools in the Corporation area).

(ii) Government Middle and Primary Schools in the areas outside the jurisdiction of Delhi Municipal Corporation.

(iii) Lady Noyce School for Deaf and Dumb.

(iv) Children's Home.

(v) Teachers' Training School.

(vi) Government Libraries in rural areas.

(vii) Board of Higher Secondary Education

(viii) Government Industrial School

(c) Not yet. The matter is under consideration

Education Syllabus Committee

2085. { Shri Sugandhi:
Shri U. C. Patnaik:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an Education Syllabus Committee has been recently constituted to formulate and reconstruct the education syllabus in the Army; and

(b) if so, how many officers of the Army Education Corps are members thereof?

The Deputy Minister of Defence (Shri Baghuramiah): (a) No; but an 'ad hoc' working party consisting of